

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated Guwahati, the 29<sup>th</sup> of April, 2025

**NO.HC.VII-100(Pt.-IX)/2010/2150/A####** The Hon'ble Gauhati High Court has been pleased to ***nominate*** the following Judicial Officer to attend the programme on "***National Seminar on Alternate Dispute Resolution***" scheduled to be held on **03<sup>rd</sup> & 04<sup>th</sup> of May, 2025** at the National Judicial Academy, Bhopal in place of Shri Pijush Pratim Bairagi, District & Sessions Judge, West Karbi Anglong and Shri Ratnadip Bhattacharjee, District & Sessions Judge, Darrang who have been **exempted** from attending the aforesaid programme.

Sl. No.	Name & Designation of the Officer	Mobile No.	Email ID
1	<b>Shri Syed Burhanur Rahman</b> Addl. District & Sessions Judge, Dhubri	8876041204	syedburhanurrahman26@gmail.com
2	<b>Shri Narayan Upadhyaya</b> Addl. District & Sessions Judge (FTC) No. 3, Kamrup (M)	6001201314	narainpokhrel@gmail.com

The aforesaid Officer is directed to attend the training programme accordingly.

By order,  
**Sd/- S.Dhar**  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-100(Pt.-VIII)/2010/2151/A,** **Dated 29-04-2025**

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Principal Accountant General (A&E), Assam, for information and necessary action.

***[The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) she will be entitled T.A. & D.A. as admissible under the Rules].***

4. The Registrar (Admin /Vigilance), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge.  
Dhubri / Kamrup (M)

***(He/She is requested to inform the concerned Judicial Officers under his/her control about this notification accordingly)***

7. Shri Pijush Pratim Bairagi, District & Sessions Judge, West Karbi Anglong.
8. Shri Ratnadip Bhattacharjee, District & Sessions Judge, Darrang.
9. Shri Syed Burhanur Rahman, Addl. District & Sessions Judge, Dhubri.
10. Shri Narayan Upadhyaya, Addl. District & Sessions Judge (FTC) No. 3, Kamrup (M).

**The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in) to enable the Academy to provide transport facility from the airport/railway station.**

**The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.**

**The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.**

**No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.**

**The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.**

11. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

12. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)** 25.04.2025